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Title: Need to protect women including women tourists in the country in view of reported atrocity on a Spanish tourist in Delhi.

SHRIMATI P.K. SHREEMATHI TEACHER (KANNUR): Madam Speaker, I am raising a serious issue which needs urgent attention of this House. This is regarding the continuous sexual assaults against women throughout the country, especially, in the National Capital Territory of Delhi. ...(*Interruptions*) We are discussing this issue for the last several years but the incidents of sexual assault are increasing day by day. A few months ago, when a British young lady was brutally raped in India, none other than the British Prime Minister stated that, 'India is not safe for women'. Is it not a shame for the country? I would like to know whether there is any stringent law to save our womanhood from such barbaric assaults. ...(*Interruptions*)

The incident happened in Delhi on 13<sup>th</sup> July inspired me to raise this issue. A 24 year old Spanish girl tourist was molested in full public view for a long time in the Lodhi Gardens, New Delhi. In the same National Capital Territory, a few months ago, a Dutch woman was also raped....(*Interruptions*)

How far these atrocities against women can be allowed to continue? Madam, through you, I humbly request the hon. Prime Minister to set up special fast track courts in every State to trial such cases exclusively in a time bound manner and give exemplary punishment to the culprits. Long trial of cases will allow the culprits to escape and commit such crimes again and again....(*Interruptions*) Thank you, Madam.

HON. SPEAKER:

Shri P. Karunakaran is allowed to associate with the matter raised by Shrimati P.K. Shreemathi Teacher.

...(*Interruptions*)

HON. SPEAKER: Now, Shri Sushil Kumar.

...(*Interruptions*)